

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.33/2018
In
CP (IB) No.50/Chd/Hry/2017**

In the matter of:

Sahara Fincon Pvt. Ltd.

...Petitioner/Financial Creditor

Vs.

Tirupati Ceramics Ltd.

...Respondent/Corporate Debtor

Present : Mr.Hitesh Sachar, Advocate for petitioner

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 12.03.2018.

Sd/-
Court Officer

February 21, 2018
subbu